

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.156/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Developers Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJEE, Sr Adv.

2. SWAPNA CHOUBEY, Adv.

3. TANVEE, PCS

Respondents.

Tanvee  
13/10/17

4. CS. SANJAY KUMAR GUPTA

(PCS)

5. CS. ROHIT KUMAR KESHARI

(PCS)  
ORDER

PETITIONER.

Rohit Keshari

13/10/17

Ld. Counsel for the petitioner and the respondents are present.

List on 17/10/2017.

*Jd*

(Jinan K.R.)  
Member (J)

*Jd*

(Vijai Pratap Singh)  
Member (J)